

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2109
(To be answered on the 3rd August 2015)**

CAT-III B LANDING SYSTEM

2109. DR. A. SAMPATH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has directed all the airlines including private airlines to install CAT-III B instrument system necessarily for operation of flights during foggy weather;**
- (b) if so, the details thereof; and**
- (c) the action taken by the Government against those airlines which have not installed the system in their aircraft?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b) To avoid delays and cancellation during low visibility, DGCA directed all scheduled domestic airlines to ensure that aircraft deployed to/from Delhi during low visibility conditions are CAT-IIIA/III B compliant and both the commander and co-pilot are also appropriately trained/rated.

(c) Operators have been advised to reschedule flights of non CAT-IIIA/IIIB compliant aircraft to/from IGI Airport, Delhi between 1000 hrs to 2000 hrs in case the visibility conditions are not favourable and passengers to be informed well in advance to avoid inconvenience.
